

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. †3526

TO BE ANSWERED ON WEDNESDAY, THE 17TH MARCH, 2021

Development of Infrastructural Facilities

†3526. SHRI MAHABALI SINGH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has implemented the centrally sponsored scheme for the development of infrastructural facilities for the judiciary in Bihar;
- (b) if so, the details thereof;
- (c) the total fund allocated/released to Bihar by the Government under the development of infrastructural facilities for the judiciary during the last three years; and
- (d) the extent to which judiciary infrastructure has been improved so far in Jharkhand along with the details thereof?

A N S W E R

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) & (b): The Union Government has been implementing a Centrally Sponsored Scheme for Development of Infrastructure Facilities for Judiciary by providing financial assistance to State Governments / UTs in the prescribed fund sharing pattern between Centre and States. The Scheme is being implemented since 1993-94. It covers the construction of court buildings and residential accommodations for Judicial Officers of District

and Subordinate Judiciary. Till date, Rs. **397.97** crore has been sanctioned to the State Government of Bihar.

(c): The status of funds released by the Central Government under the Scheme during the last three years and the current financial year is as follows:

(In Rs. crore)

State	Funds released during			
	2017-18	2018-19	2019-20	2020-21 (as on 10.3.2021)
Bihar	42.90	62.04	87.62	50.72

(d): The primary responsibility of development of Infrastructure facilities for judiciary rests with the State Government to augment the resources of the State Governments. The funds are released under the Scheme for construction of court buildings and residential accommodations for Judicial Officers of District and Subordinate Judiciary. As per information available, the number of court halls in Jharkhand is 637 as on 28.02.2021 and the number of residential units is 569 as on 28.02.2021. In addition, presently 26 court halls and 66 residential units are under construction in the State of Jharkhand.
